PENDENCY REPORT AS ON 21-12-2022			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	3004	
2	ADMLS-Admirality Suits.	11	
3	AHO-Appeal Against High Court Order.	30	
4	Application Us 34 of the Act involving International	1	
	Commercial Arbitration		
5	ARBA-Appeals under Arbitration & Conciliation Act	221	
6	ARBP-Petitions under Arbitration & Conciliation Act	47	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	4270	
9	CEREF-Reference under Central Excise Act.	1	
10	CMAPL-Miscellaneous Applications.	2940	
11	CMPAT-Company Act.	82	
12	CMP-Civil Miscellaneous Petition	2527	
13	COA-Appeals against judgement in Comp.Pet.	20	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	15	
16	CONTAR-Appeals against orders in Crl.Cont.matter	1	
17	CONTC-Cotempt of Court Cases (Civil contempt)	8645	
18		2	
19	Contempt Petition in Berhampur Bench	228	
	Contempt Petition in Bhubaneswar Bench		
20	Contempt Petition in Cuttack Bench	335	
21	Contempt Petition in Sambalpur Bench	4	
22	CONTR-Proceeding relating to Criminal Contempt	171	
23	COPET-Orginal Petition (Companies Act.)	126	
24	CRA-Criminal Appeals	986	
25	CRLA-Appeal against Judgement/Sentence.	10739	
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1472	
27	CRLMA-Other Miscellaneous Application.	834	
28	CRLMC-Appl.under Sec.482 Cr.P.C.	7717	
29	CRLMP-Criminal Miscellaneous Petition	1151	
30	CRLREV-Criminal Revision.	9369	
31	CRLTR-Original Trial.	1	
32	CRMC-Criminal Miscellaneous Case	25	
33	CRP-Revision Petition.	162	
34	CRREV-Criminal Revision	234	
35	CS(OS)-Civil suits.	1	
36	CUSREF-Reference under Customs Act.	1	
37	CVA-Civil Appeals	3	
38	CVREV-Civil Revision.	15	
39	CVRVW-Civil Review.	19	
40	DSREF-Confirmation under Sec.336 Cr.P.C.	4	
41	EC-Execution Case.	1	
42	ELA-Appeals from Judgement in Election Pet.	14	
43	ELPET-Election Petitions.	26	
44	EXFA-Execution First Appeal.	2	
45	EXOS-Execution Application.	4	
46	EXP-Execution Petition.	27	
47	FA-First Appeal	1085	
47			
48 49	FAO-First Appeal from Orders. FA(OS)-FA from Judgement in original suits.	3300	
	TEALLISTERA TIONI TIONEMENT IN ORIGINAL SHIPS	1	

51	CCDI A Covernment Annuals	414
52	GCRLA-Government Appeals GUAP-Pet. under Guardianship and Wards Act.	6
53	IP(M)-Main Petition (Insolvency Act)	1
54	ITA-Appeals Income-tax	293
55	JCRA-Jail Criminal Appeals	13
56	JCRLA-Jail Criminal Appeals	1115
57	JCRLRV-Jail Criminal Revision.	8
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	934
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	24
62	MACA-Motor Accident Appeals.	5607
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	52
65	MATA-Matrimonial Cases (Appeals)	1046
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	97
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	912
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	71
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT Act	3
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	1
78	Review Petition in Bhubaneswar Bench	85
79	Review Petition in Cuttack Bench	121
80	RFA-FA from Judgement and Decree in Suit	2129
81	RPFAM-Revision US 19 of Family Court Act.	1597
82	RSA-Second Appeal from Judgement and Decree.	6758
83	RVWPET-Review Petition.	2062
84	SAO-Second Appeal from Appellate Order.	219
85	SA-Second Appeal	2145
86	SCLP-Pet.for leave to appeal to Supreme Court	1
87	SJC-Special Jurisdiction Case (Tax Matters)	165
88	SM-Suo Motu.	43
89	SPA-Sp.Appeal before DB	1
90	STAPL-Appl.for direction to make a reference.	1
91	STREV-Sales Tax Revision.	566
92	TA-Tax Appeal	11
93	TEST-Testamentary Cases.	1
94	TREV-Tax Revesion	37
95	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	309
96	TRP(C)-Transfer Petition under Sec.24 CPC	872
97	WA-Appeals before DB against SB Judgement	3547
98	WPC(OAB)-Original Application in Berhampur Bench	30
99	WPC(OAC)-Original Application in Cuttack Bench	4580
100	WPC(OA)-Original Application in Bhubaneswar Bench	1928
101	WPC(OAPC)-Original Application (Provisional) in Cuttack	124
	Bench	
102	WPC(OAPPC)-Original Application Permission Petition in	55

	Cuttack	
103	WPC(OAS)-Original Application in Sambalpur Bench	104
104	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	356
105	WPC(TAC)-Transfer Application in Cuttack Bench	99
106	WPC(TA)-Transfer Application in Bhubaneswar Bench	7
107	WPC(T)-Temporary Number in Bhubaneswar	16
108	WP(C)-Writ Petition under Art.226 and 227.	64664
Grand Total		